

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 238 of 2019

IN THE MATTER OF:

True Value Homes (India) Pvt. Ltd.

...Appellant

Versus

Infinitas Energy Solutions Pvt. Ltd.

...Respondent

Present

**For Appellant: Mr. N. Sai Vinod, Mr. Divyanshu Rai and Mr. Naveen Hegde,
Advocates.**

**For Respondent: Mr. CA Sinha, Ms. Sonali Khanna and Mr Anshuman
Chaturvedi, Advocates.**

ORDER

04.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 6th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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